## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2016AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/56/2016

NAME OF THE PETITIONER(S)

: OFS Industries Pvt Ltd & Another

NAME OF THE RESPONDENT(S)

: First City Capital Investments Ltd & 15 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL) **SIGNATURE** 

DESIGNATION

REPRESENTATION BY WHOM

(1) M/s. SHIVAKUMAR & JURESH (SAMYUKTHA)

Counsel for R1,2,6

(2) S. RAJASEICAN

(4) M/S. Vederallishumar Countly for R7 + R8

(4) M/S. Vederallishumar Countly for R7 + R8

(VIShnupriya Upendran)
Advocates

**ORDER** 

Shri S Rajasekar, counsel for petitioner present. Ms Samyuktha, counsel for R1, R2, R6, R12 to R16, Shri P Thiagarajan, counsel for R4 and Ms Vishnupriya Upendran, counsel for R7 & R8 are present. No representation on behalf of R9, R10 & R11. At request of counsel for petitioner, time extended for final hearing. Put up on 12.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)